IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(THROUGH VIRTUAL MODE) WP(C) No.891/2020

Mst. Raja ...Petitioner(s)

Through: Mr. Imtiyaz Ahmad Sofi, Advocate.

Vs.

Union Territory of J&K & Ors.

...Respondent(s)

Through:

CORAM: Hon'ble Mr. Justice Sanjay Dhar, Judge

(On Video Conference from residence at Jammu)

(ORDER) 09.06.2020

Adjourned at the request of learned counsel for the petitioner.

List again on 11th of June, 2020.

(Sanjay Dhar) Judge

Srinagar 09.06.2020 "*Bhat Altaf, PS*"